

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO. 2644
TO BE ANSWERED ON 15.12.2015

Implementation of Euro-V/VI Standard

2644. SHRI PARVESH SAHIB SINGH:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether all the four wheeler vehicles are Euro-IV/Bharat State-IV compliant at present in the country;
- (b) if so, the details thereof, State/UTwise;
- (c) whether the Government has any proposal to advance the implementation of Euro Standard V/VI-in the country;
- (d) if so, the details thereof and the time by which it is likely to be implemented; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

(a)&(b): Madam, Four wheelers in the country are BS IV compliant in the regions notified by the Government, as per notification No. GSR 643(E) dated 19.08.2015 issued by the Ministry of Road Transport & Highways.

(c)&(d): Madam, It has been agreed with the recommendations of the Expert Committee on Auto Fuel Policy for implementation BS V & BS VI emission norms across the country by 2020 and 2024 respectively. However, in view of the deteriorating air quality, it is agreed to take on a more challenging task of compressing the timelines. In this regard, Ministry of Road Transport and Highways has uploaded on their website draft notification for mandating Mass emission standards Bharat Stage (BS V) for category M & Category N vehicles, manufactured on or after 1st April 2019 for new models and on or after 1st April 2020 for existing models and mass emission standards Bharat Stage (BS VI) for M & N category vehicles manufactured on or after 1st April, 2021 for new models and on or after 1st April 2022 for existing models.

(d): Does not arise.
